

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-67/2022/5423/A

From:- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Lohit Kumar Saikia,
Presiding Officer,
Industrial Tribunal, Guwahati.

Dated Guwahati the 28th June, 2024.

Sub: **Withdrawal of Earned leave.**

Ref:- Letter No. IT.6/2024/228 dtd. 20.06.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **withdrawal of earned leave from 24.06.2024 to 23.07.2024**, has been granted.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-67/2022/5424-5425/A, dated , 28-06-24
Copy to:

1. The Principal Accountant General (A&E), Assam, Guwahati for information.
- ✓ 2. The Project Manager, Gauhati High Court.

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JT. REGISTRAR (VIGILANCE)
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